


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 225/241//HDB/2017
NAME OF THE COMPANY	Redson consultancy services Pvt Ltd
NAME OF THE PETITIONER (S)	Kandula Srinivasa Rao & another
NAME OF THE RESPONDENT(S)	Redson consultancy services Pvt Ltd &(07)others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate for R2	9000666072	

Heard Shri S. Chidambaram, Learned PCS for the Petitioner Company and Shri Naresh Kumar Sangam, Learned Counsel for the Respondent.

At the request of learned Counsel, post the case on 10.01.2018.

Member (T)


Member (J)